

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 18/2001
MA 1478/2001
OA 2595/1996

(51)

New Delhi, this the 9th day of August, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S. Tamai, Member (A)

Shri Rattan Prakash
S/o Shri Sadanand
R/o 40, Lunia Mohalla, Block-I
Dehradun (UP)

...Petitioner

(By Advocate Shri M.K.Gupta)

V E R S U S

1. Shri Ashok Kumar
Chief General Manager,
Telecom (West) Dehradun (UP)

2. Shri A.K.Garg
General Manager, Telecom
Patel Nagar
Dehradun (UP)

3. Shri M.D.Sarkar
Divisional Engineer
E-10B, Patel Nagar
Dehradun (UP).

4. Shri Dharmender Sharma
RLU, Cross Road,
Dehradun (UP).

5. Shri B.D.Joshi
Sub-Divisional Engineer
Cross Road, Dehradun

... Respondents

(By Advocate Shri K.R.Sachdeva)

O R D E R (ORAL)

By Hon'ble Shri Lakshmi Swaminathan, Vice-Chairman (J)

Learned counsel for the respondents has submitted the reply affidavit which is taken on record. He has also given a copy of the same to Shri M.K.Gupta, learned counsel, who has submitted that he is satisfied that the Tribunal's order dated 26-9-2000 in OA 2595/96 has been complied with by the respondents. However, Shri M.K.Gupta, learned counsel submits that the particular date from which temporary

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status is to be granted to the applicant has not been indicated by the respondents. If so, they may take necessary action in the matter after the decision of the Hon'ble Supreme Court in the pending matter is pronounced, in accordance with law.

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2. Noting the above facts, CP 18/2001 is dismissed. Notices to the alleged contemnors are discharged. File be consinged to the record room.

(Govindan S. Tampi)
Member (A)

/vikas/

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)